

(c) The situation at times is stressful at the airports where high density operations takes place.

(d) Suitable measures are already in place to mitigate the stress level of Air Traffic Controllers (ATCs) such as:

1. The working conditions in the ATC units are congenial and ATCs are given adequate relief during duty period and the interval between two successive duties.
2. Introduction of weekly off (clear off).
3. Harmonization of airspace with multiple sectors to reduce the stress level of ATCs has been implemented at Chennai and Kolkata airport.
4. Performance Based Navigation Procedures in terminal and Enroute Airspace is in place at all major airports.
5. Regular yoga classes are conducted for ATCs for stress management.
6. Recreation facilities, rest room and at major airports gymnasiums are provided for ATCs.

Change in mascot of Air India

917. SHRI PANKAJ BORA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government has proposed to change the mascot of Air India;
- (b) if so, the details thereof; and
- (c) the justification to change the logo mascot of Air India therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Construction of new airports in various States

†918. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CIVIL AVIATION be pleased to state:

¹ Original notice of the question was received in Hindi.

- (a) whether Government has taken any decision to construct new airports in various States of the country;
- (b) if so, the names of the places where new airports will be constructed;
- (c) whether the Ministry will consider upon the proposal of those States whose proposals have not been received yet; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Government of India has granted 'in-principle' approval for setting up of 15 Greenfield airports across the country namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Shimoga, Gulbarga, Hassan and Bijapur in Karnataka, Kannur and Arnamula in Kerala, Durgapur in West Bengal, Pakyong in Sikkim, Datia/Gwalior (Cargo) in Madhya Pradesh, Kushinagar in Uttar Pradesh and Karaikal in Puducherry. However, in case of Aranamula airport project, the National Green Tribunal (NGT) has set aside the environment clearance granted to the project and the same has been upheld by the Hon'ble Supreme Court. Hence, the clearance is not operational.

(c) and (d) No, Sir. As per the Greenfield Airport Policy, 2008, the project of setting up of a new Greenfield airport is considered by the Steering Committee on Greenfield Airports only after the receipt of a duly filled application in the prescribed proforma either from Airports Authority of India or State Governments or from a private entity licensed as an Airport Company.

Non-compliance of guidelines for skill test of pilots

†919. SHRI P.L. PUNIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any guidelines for pilot skill test from time-to-time have been issued to various aviation companies;
- (b) whether Government is aware of the fact that such guidelines are not being complied with by the aviation companies; and
- (c) if so, the names of such aviation companies against whom action has been taken during the last six months for non-compliance of the guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir. The following guidelines exist:

[†] Original notice of the question was received in Hindi.